

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH.

Original Application No.171 of 1994

Cuttack, this the 24th day of August, 1994.

Niranjan Satpathy and others ...

Applicants.

Versus

Union of India and others ...

Respondents.

(FOR INSTRUCTIONS)

1. Whether it be referred to the Reporters or not ? ✓
2. Whether it be circulated to all the Benches of the Central Administrative Tribunals or not ?

(H. RAJENDRA PRASAD)
MEMBER (ADMINISTRATIVE)

(D.P.HIREMATH)
VICE-CHAIRMAN

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CORAM:

THE HON'BLE MR.JUSTICE D.P.HIREMATH, VICE-CHAIRMAN

A N D

THE HON'BLE MR.H.RAJENDRA PRASAD, MEMBER(ADMN.)

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1. Niranjan Satpathy, aged about 39 years, son of Chandra Sekhar Satpathy, At present working as Postal Assistant, Bolangir, Head Post Office, Bolangir.
2. Sasanka Sekhar Mandal, aged about 38 years, son of late Manendranath Mandal, at present working as Section Supervisor, Postal Life Insurance, Office of the Chief Post Master General, Orissa Circle, Bhubaneswar, District-Khurda.
3. Amar Ray, aged about 32 years, son of Dinabandhu Ray, Office Assistant, Office of the Superintendent of Post Offices, Bhadrak Division, District-Bhadrak.
4. Sankar Prasad Pradhan, aged about 35 years, son of late Pitabas Pradhan, at present working as Postal Assistant (C.P.U) Office of the Chief Post Master General, Orissa Circle, Bhubaneswar, District-Khurda.

• • • Applicants.

By Advocates M/s. Deepak Misra,
A. Deo,
B. S. Tripathy.

Versus

1. Union of India, represented through its Secretary, Ministry of Communications, Department of Posts, Dak Bhawan, New Delhi.
2. Chief Post Master General, Orissa Circle, Bhubaneswar, District-Khurda.

3. Deputy Director of Accounts (Postal),
Government of India. At Barabati Stadium,
Cuttack-753005.

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Respondents.

By Advocate Shri Akhyay Kumar Misra,
Addl. Standing Counsel (Central)

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O R D E R

D.P.HIREMATH, V.C., Heard Mr. Deepak Misra, learned counsel for the applicants and Mr. Akhyay Kumar Misra, learned Addl. Standing Counsel (Central) for the respondents.

2. Learned counsel for the applicants herein is satisfied if a direction is given that the respondents shall act in accordance with the circulars governing the promotions of the Postal Assistants who have passed the Junior Accounts Officer Part II Examination and particularly with regard to circular dated 28.12.1993 as expeditiously as possible.

3. With this direction the application is disposed of.

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H. RAJENDRA PRASAD
MEMBER (ADMINISTRATIVE)

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(D.P.HIREMATH)
VICE-CHAIRMAN.

Sarangi.